Thursday, December 16, 1971/ Agrahayana 25, 1893 (Saka)

The Lok Sabha met at Ten of the Clock.

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

ANNUAL REPORT ON ACTIVITIES OF COAL MINES LABOUR WELFARE ORGANISATION, 1969-70

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADIL-KAR): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the activities of the Coal Mines Labour Welfare Organisation, for the year 1969-70. [Placed in Library. See No. LT-1291/71]

REVIEW AND ANNUAL REPORT OF HINDUSTAN COPPER LTD. 1969-70

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956;
 - (i) Review by the Government on the working of the

Hindustan Copper Limited, for the year 1969-70

(ii) Annual Report of the Hindustan Copper Limited, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1292/71]

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers.

[Placed in Library. See No. LT-1293/71]

ANNUAL REPORT OF COFFEE BOARD AND EXPORT OF INORGANIC CHEMICALS (INSPECTION) 2ND AMENDMENT RULE, 1971

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE); I beg to lay on the Table—

- (1) (i) A copy of the Annual Report of the Coffee Board for the year 1970-71. [Placed in Library. See No. LT-1294/71]
 - (ii) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Report simultaneously.

[Placed in Library. See No. LT: 1296/71]

(2) A copy of the Export of Inorganic Chemicals (Inspection) Second

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